

Uniform Wages for Plantation Workers

1730. { Shri Ram Krishan Gupta:
Shri Keshava:
Shri S. M. Banerjee:
Shri Sarju Pandey:
Shri Aurobindo Ghosal:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 244 on the 25th November, 1958 and state:

(a) whether replies from the State Governments regarding application of uniform wages for all plantation workers have been received, and

(b) if so, the nature of the replies received?

The Minister of Labour and Employment and Planning (Shri Gulzarilal Nanda): (a) Replies have been received from all State Governments addressed in the matter, except the Government of Assam

(b) The State Governments have pointed out that the existing wages have been fixed under the Minimum Wages Act 1948 and in some cases by agreements. Variations in the wage rates are due to different conditions in various areas, such as size of plantations etc. Most of the State Governments are not in favour of setting up a Wage Board for this industry.

Manufacture of Textile Machinery

1731. { Shri Ram Krishan Gupta:
Shri Pangarkar:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No 1079 on the 8th December, 1958 and state:

(a) whether the proposals from private parties for the manufacture of different items of textile machinery in collaboration with foreign firms have been considered; and

(b) if so, the result thereof?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) and (b) Of the proposals which were then under the consideration of Government, the following have been approved so far:—

Name of Indian firm	Name of the Articles to foreign col- be manufact- laborator tured
1. M/s.T. Mancklal Mfg. Co., Bombay.	M/s. Bennin- Mercerisers ger Engg. Co., Swit- zerland.
2 M/s. Star Trading Co. Ltd., Bombay.	M/s.Famatex G.m.b.H., Hot air West stenters. Germany.
3. Calico Industrial Engineers, Bom- bay.	M/s. Karl Menzel, West Ger- many. Textile wet processing machinery.

The remaining proposals are under examination

Manufacture of Small Tractors

1732. { Shri Ram Krishan Gupta:
Shri Dwarikanath Tewari:
Shri Nathwanl:
Shri Morarka:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No 1047 on the 8th December, 1958 and state:

(a) whether schemes for the manu- facture of tractors of smaller sizes have been finally approved; and

(b) if so, the details thereof?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b) Two schemes, with a total capacity of 2,500 Nos of agri- cultural tractors per annum in the range of 12—18 DBHP and 20—30 DBHP, have been approved Licences under the Industries (Development & Regulation) Act will be issued after finalisation of terms of foreign colla- boration.